

BENCH-I

NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA

C.P.No. 594/KB/2017

Present: Hon'ble Member (J) Shri Vijai Pratap Singh
Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 30th November 2017, 10.30 A.M

Name of the Company	Sanjay Kumar & Ors.-Vs- Bihar Janata Cold Storage Pvt.Ltd. & Ors.		
Under Section	241/242		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

Mr Prasensit Burman
Mrs Sangita Rungupta
Mrs Pusa Berwal
Mr Sunhoron Dey
Advocates

for Petitioners Sunhoron Dey
30.11.2017

ORDER

Ld. Counsel for the petitioners is present. No one is present from the respondents' side.

On 14/11/2017 respondent no. 2 has appeared and filed Vakalatnama and sought leave of the Court for filing reply. Till date no reply has been filed. Petitioner has sought interim relief for restraining the resolution passed in the EOGM held on 16/11/2016 and the petitioners have stated that respondents are acting in terms of the said resolution. In view of the submissions made by the petitioners we hereby direct to both the parties to maintain *status quo* as on today.

Reply may be filed within 3 weeks with a copy in advance to the petitioners. Thereafter rejoinder, if any, may

be filed within 3 weeks with a copy in advance to the respondents.

List on 02/02/2018.

Sd

(Jinan K.R.)
Member (J)

Sd

(V.P.Singh)
Member (J)